

2ITEM NO.1

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1114-1116/2015

BHAGWATI SHARMA, ADVOCATE, KUSHINAGAR

Appellant(s)

VERSUS

S.P. SHARMA, CJM, KUSHINAGAR

Respondent(s)

(with application for stay and office report)

Date : 01/08/2016 These appeals were called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE KURIAN JOSEPH

HON&#39;BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. Ravindra S. Garia, Adv. (Not Present)

For Respondent(s) Mr. M. R. Shamshad, Adv.

Mr. Rajat Singh, Adv.

Mr. Vaibhav Yadav, Adv.

Mr. Aditya Samaddar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Despite the matter was called out twice, no one has appeared on behalf of the appellant.

However, we are inclined to grant one more opportunity to the appellant to appear.

Post on 05.08.2016.

(Jayant Kumar Arora)

Court Master (Renu Diwan)

Court Master